

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 625 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: Indus Container Lines Pvt. Ltd. Vs. Geo Express Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Anshul Rai, Advocate

For the Respondent: None

ORDER

Ld. Counsel appearing for the Petitioner submits that though he had taken steps to serve the Respondent, the same were received back with the remarks "Refused". He prays that he should be permitted to take fresh steps to serve the Respondent/Corporate Debtor at the registered Corporate address as mentioned on the MCA website as well as through its Directors vide all modes. Let the same be taken returnable on 29th January, 2018.

Affidavit of service be filed.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)